

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Professor Shamsuddin Mohammed Rela
Vs
Ravindranath GE Medical Associates Pvt Ltd &
3 Ors

MAIN PETITION NUMBER : CP/1435/2019

(IA/MA) APPLICATION NUMBERS

Comp.Appl/35 (CHE)/2021; IA/2(CHE)/2023

ORDER

Present: Ld. Sr Counsel Shri. R Venkatavaradan for the Petitioner.

Ld. Sr Counsel Shri. Sankaranarayanan for the Respondent No.

1.

Ld. Counsel Shri. Abhijnan Jha for Respondents No. 3 and 4.

Ld. Counsel Shri. Niranjan S Rao for Respondent No. 2.

List the matter for hearing on **30.04.2024. (physical hearing at 2.30pm)**

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)